

KMF Karnataka Co-Operative Milk Producers' Federation Limited

KMF Complex, Dr M H Marigowda Road, Bangalore-560029

Phone: 26096832/822/910 Fax: 080-25536105

E mail : purchase@kmf.coop

IFT NO: KMF/PUR/Tender-955/2026-27
ದಿನಾಂಕ: 01.09.2026

TENDER NOTIFICATION (Through-KPP Procurement Portal only)

The Karnataka Milk Federation Ltd., Bangalore invites tenders from bidder for Disposal of Used Gunny bag and from the following plants, as detailed below for a period of 06 Months.

S N	Description	Cattle Feed Plant	EMD (Rs)
1	Disposal of USED GUNNY Bag	Rajankunte	59,000/-
2		Gubbi	96,000/-
3		Dharwad	59,000/-
4		Shikaripur	88,000/-
5		Hassan	1,63,000/-

Tender documents may be downloaded from e-Procurement website <https://kppp.karnataka.gov.in>. The tenderers may submit tenders for on or before 08.09.2026 up to 05.00 PM

EMD and other details can be seen in the tender document.

For Karnataka Co-Op. Milk Federation Ltd.,

Sd/- DIRECTOR (PURCHASE)

SCHEDULE I FORM A PUBLIC ANNOUNCEMENT (Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017) FOR THE ATTENTION OF STAKEHOLDERS OF SAMPAJE ARECA PLANTATIONS PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of the corporate debtor	Sampaje Areca Plantations Private Limited
2. Date of incorporation of Corporate Person	22.12.1961
3. Authority under which Corporate Person is Incorporated/Registered	Registrar of Companies, Bangalore, Karnataka
4. Corporate Identification Number/Limited Liability Identity Number of Corporate Person	U01111KA1961PTC001438
5. Address of the Registered Office and Principal Office (If Any) of Corporate Person	Sampaje, Dakshina Kannada -574234, Karnataka, India
6. Liquidation commencement date of the Corporate Person	1st September, 2026
7. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: CS Devika Sathyananarayana, Registered Insolvency Professional Address: B 106, Sai Siri Heritage Apartments, B Block, Uttarahalli Road, Kengeri, Bengaluru - 560060. E-mail address: devikabushaan@gmail.com Contact No: +91 9620698482 Registration No: IBBI/IFA-002/IP-N00651/2020-2021/13221
8. Last date for submission of claims	30th September, 2026

Notice is hereby given that Sampaje Areca Plantations Private Limited has commenced voluntary liquidation on 1st September, 2026.

The stakeholders of Sampaje Areca Plantations Private Limited are hereby called upon to submit a proof of their claims, on or before 30th September, 2026, to the Liquidator at the address mentioned against item 7.

The financial creditors, if any, shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 01.09.2026

Place: Bangalore

Name and Signature of the Liquidator

Sd/-

CS Devika Sathyananarayana

Liquidator in the matter of Sampaje Areca Plantations Private Limited

Storage Technologies and Automation Limited
(Formerly Storage Technologies and Automation Private Limited)
CIN: L74900KA2010PLC052918
Registered office: No.10, Survey No.21/6A, 21/7A, 21/7B and 21/8
Singanayakanahalli, Yelahanka, Bangalore 560064, Karnataka
Website: <https://racksandrollers.com>
Contact:cs@racksandrollers.com **Mobile:** +91 733537825

Notice of 16th Annual General Meeting

Notice is hereby given that the 16th Annual General Meeting ("AGM") of the Members of Storage Technologies and Automation Limited ("Company") will be held on **Saturday, 26th September 2026 at 03:00 p.m.** (IST) venue of AGM shall be the office of the Company Situated at Shah Sultan Complex, Fifth Floor, No. 17/1-1 and 17/1-20, All Asker Road, Bangalore-560052, to transact the businesses as set out in the Notice convening the AGM.

The Notice of AGM along with the Annual Report, for the Financial Year 2025-26 have been sent through electronic mode to the members whose email ids are registered with the Company's Registrar and Share Transfer Agent. For members who have not registered their email ids, physical copies of the aforesaid documents will be sent by permitted mode. The Notice along with Annual Report are available on the website of the company <https://racksandrollers.com/investors/> and website of BSE at www.bseindia.com, NSDL at evoting@nsdl.co.in.

Pursuant to Section 91 of the Companies Act, 2013 and rules made thereunder and Regulation 42 of the SEBI LODR 2015. The Register of Members and Share Transfer Book of the Company shall remain closed from **20th September 2026 to 26th September 2026 (both days inclusive)** for the purpose of AGM.

In compliance with the provisions of the Companies Act and rules made thereunder and Regulations under SEBI LODR 2015 and Secretarial Standard -II issued by the Institute of Companies Secretaries of India, the Company is providing e-Voting facility to its members holding shares as on the **cut-off date, i.e. Saturday, 19th September 2026** to exercise their right to vote through electronic means on any or all of the businesses specified in the Notice of AGM. The Company has engaged the facility of NSDL for providing facility for e-voting.

The members who have not cast their vote during the voting period can exercise their right at the AGM. A person whose name appears on the Register of Members/Beneficial Owner as on the cut off date shall only be entitled to avail the facility of remote e-voting as well as voting at the AGM. Any person who acquires share and become shareholders of the Company after the despatch of the notice and holding shares as on cut off date i.e. **19th September 2026** may obtain the Login ID and Password by sending a request at evoting@nsdl.co.in or gi@integratedindia.in and helpdesk.evoting@cdslindia.com

The remote e-voting period commences on **Wednesday 23rd September 2026 at 09:00 a.m. (IST) and ends on Friday, 25th September 2026 at 05:00 p.m. (IST)**. The e-voting mode shall be disabled by NSDL for e-voting thereafter. Once members cast vote on a resolution, he/she cannot be able to change it subsequently. A member may participate in the AGM even after exercising his/her right to vote through e-Voting but shall not be permitted to vote again at the AGM.

Detailed procedure for remote e-Voting is provided in the Notes to the Notice of AGM.

All grievances connected with the facility for remote e-Voting may be addressed to Mr. Falguni Chakraborty, Senior Manager, NSDL at evoting@nsdl.co.in or call 022 4886 7000.

For Storage Technologies and Automation Limited
(Formerly Storage Technologies and Automation Private Limited)
Date: 01.09.2026
Place: Bengaluru

Sd/-
Cauveramma B B
Company Secretary
Membership No: F14273

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M M RUBBER COMPANY LIMITED

Regd. Office: "Empire Infantry", 29, Infantry Road, Bangalore-560 001
PH: 22866268 Fax:22861542, Website:www.mmfoam.in,
Email: mmfoam27@gmail.com | CIN: L25190KA1964PLC052092

Notice of 60th Annual General Meeting- through Video Conference, Remote E-Voting Instructions and Book Closure:

Notice is hereby given that the 60th Annual General Meeting of the members of M M Rubber Company Limited, will be held on Thursday, 24th September 2026 at 11.00 a.m. through Video Conference or Other Audio-Visual Means, to transact the business as set out in the Notice of the AGM.

As per the Ministry of Corporate Affairs (MCA) has vide its General Circular No.20/2020 dated May 5, 2020 read with circulars 14/2020 dated April 8, 2020 and Circular 17/2020 dated April 13, 2020, Circular 02/2021 dated 13th January, 2021, Circular 10/2022 dated 28th December, 2022 (collectively referred to as 'MCA Circulars') Company decided to conduct the meeting through Video Conference.

The members of the Company hereby informed that pursuant to Relevant Circulars, the Company has dispatched the Notice of AGM and Annual Report by electronic mode on September 1st, 2026 to all the members whose email id are registered with the Company Registrar & Share Transfer Agent (RTA)/ Depository Participants (DP). The aforesaid documents are also made available on the website at <https://mmfoam.com/pages/annual-report> and website of the Stock Exchange i.e BSE Limited at www.bseindia.com.

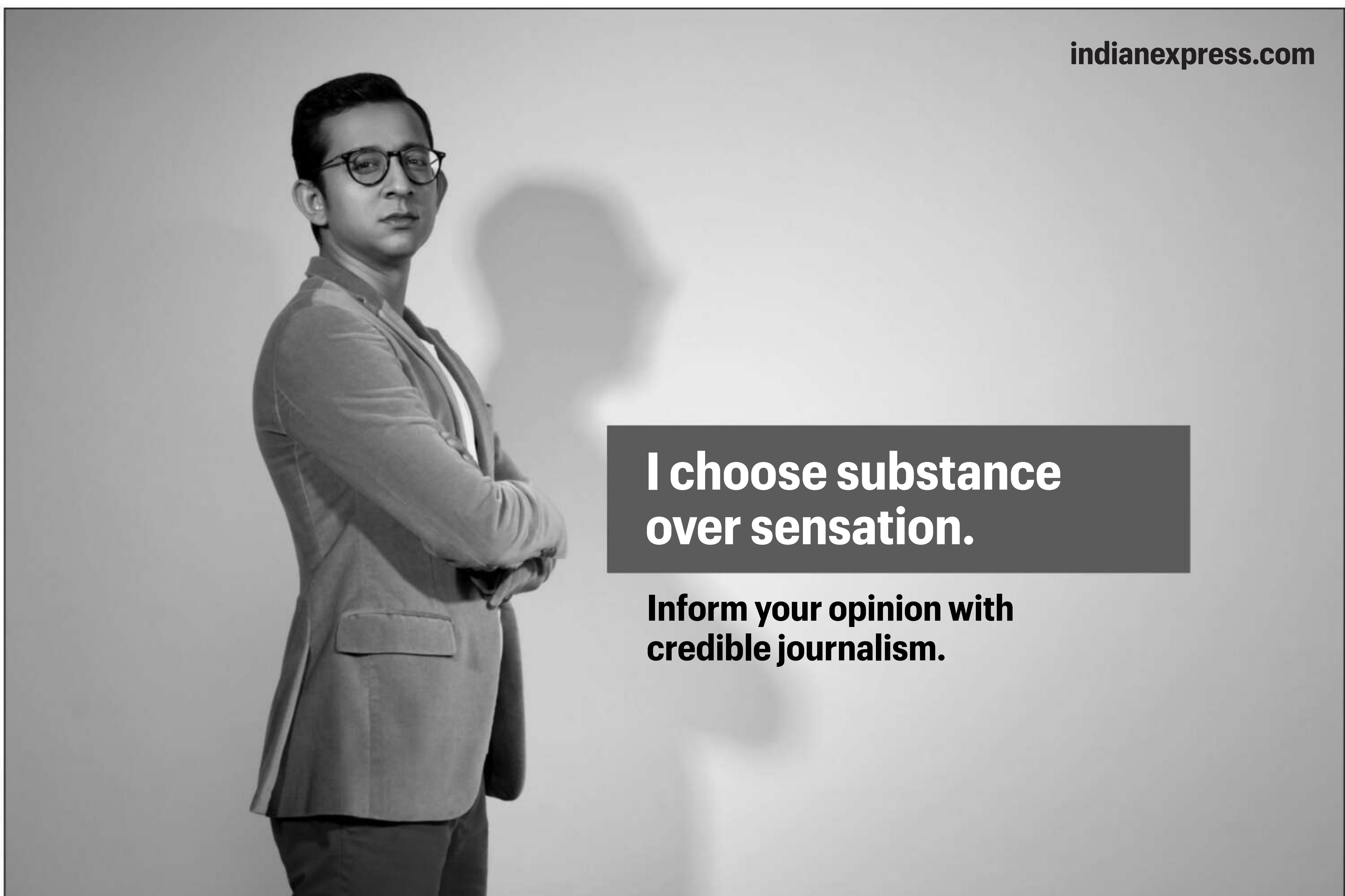
The Company is pleased to provide its members with facility of remote e-voting through electronic voting services arranged by NSDL. The facility for voting through proxy and ballot etc. will not be made available at the AGM and the Members attending the AGM who have not cast their vote through remote e-voting prior to AGM can attend through Video Conference and can cast their Vote.

All the Members are informed that the:

- The voting period begins on 21st September 2026 at 9 A.M. and ends on 23rd September 2026 at 5 P.M. During this period shareholders of the Company, holding shares either in physical form or in dematerialized form, as on the cut-off date of 16th September 2026, may cast their vote electronically. The e-voting module shall be disabled by NSDL for voting thereafter.
- The members holding shares either in physical form or in dematerialized form, as on the cut-off date on 16th September 2026, may cast their vote electronically on the Ordinary and Special business as set out in the Notice of AGM through electronic voting systems.
- Any person, who acquires shares of the Company and becomes a Member of the Company after the dispatch of the Notice of the AGM and holding shares as on the cut-off date i.e. 16th September 2026, can obtain the User ID and Password by sending a request at evoting@nsdl.com.
- In case you have any queries or issues regarding e-voting, you may refer the Frequently Asked Questions ("FAQs") and e-voting manual available at www.evotingindia.com, under help section or write an email to evoting@nsdl.com.
- Notice is also hereby given pursuant to Section 91 of the Companies Act, 2013 read with the Companies (Management and Administration) Rules, 2014 and Regulation 42 of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, that the Register of Members and Share Transfer Books of the Company will remain closed from 18th September 2026 to 24th September 2026 both days inclusive.

FOR M M Rubber Company Limited
Sd/-
Meenakshi R
Company Secretary & Compliance officer

Date: 01/09/2026
Place: Bengaluru



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over sensation.**

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credible journalism.**

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